

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 17TH FEBRUARY, 2018

No. 37 A: The services of the following Probationary Civil Judge (Junior Division), appointed in the year 2011 on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination-2008 are hereby confirmed with effect from the dates mentioned against their names:

Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
1.	Sri Pratap Chandra, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Dumka	29.12.2016
2.	Sri Sanjit Kumar Chandra, Judicial Magistrate-cum-Addl. Civil Judge (Junior Division), Bermo at Tenughat (Bokaro)	19.05.2017

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 798 / Apptt

Dated Ranchi the 17th February, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo No. 799 / Apptt

Dated Ranchi the 17th February, 2018

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ G.E. 5, the Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Administration) / the Registrar (Establishment) I/c / the Registrar (Vigilance) / the I/c P.P.S. to Hon'ble the Chief Justice / the CPC I/c & I/c NIC Cell High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges of Jharkhand for information and (**communication to the Officers concerned**).

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17.2.18
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 17TH FEBRUARY, 2018

No. 38 A: The Court has been pleased to allow the Civil Judge (Junior Division), named in Column No. 02, to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the dates as noted against their names in Column No. 05 of the table given below:

Sl. No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of passing of examination for the purpose	Date of grant of 1st increment
01.	02.	03.	04.	05.
1.	Sri Pratap Chandra, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Dumka	20.01.2011	28.12.2016	29.12.2016
2.	Sri Sanjit Kumar Chandra, Judicial Magistrate-cum-Addl. Civil Judge (Junior Division), Bermo at Tenughat (Bokaro)	19.05.2014	September, 2016	19.05.2017

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 800 /Apptt

Dated Ranchi the 17th February, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo No. 801 /Apptt

Dated Ranchi the 17th February, 2018

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ G.E. 5, the Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Administration) / the Registrar (Establishment) I/c / the Registrar (Vigilance) / the I/c P.P.S. to Hon'ble the Chief Justice / the CPC I/c & I/c NIC Cell High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges of Jharkhand for information and **(communication to the Officers concerned)**.

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